



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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July 19, 2021

Seven NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	M/s V P C L Finance Private Limited	H. No. 8-3-191/85 (78/A), Opp. Heritage Fresh, Vengalrao Nagar, Hyderabad, Telangana – 500038	B-09.00308	February 15, 2001	April 12, 2021
2	M/s Versura Shiksha Service Private Limited	G-26, G7 Mall, J.P. Road, Seven Bungalow, Opposite Versova Metro Station, Andheri (West), Mumbai- 400061	N-13.02193	July 03, 2017	April 30, 2021
3	M/s Bibby Financial Services (India) Private Limited	508, Metropolis mall MG Road Gurugram, Haryana- 122002	N-14.03127	August 02, 2007	April 30, 2021
4	M/s Karnataka State Industrial and Infrastructure Development Corporation Limited	Khanija Bhavan, 4th Floor, East Wing, 49, Race Course Road, Bangalore, Karnataka – 560001	02.00044	April 12, 2011	May 11, 2021
5	M/s Nahata Securities Private Limited	4718/21, Adayanand Marg, Darya Ganj, New Delhi – 110002	14.01039	August 10, 1998	May 11, 2021
6	M/s Gapp Project Consultants Private Limited	Rathore Mansion, Bank More, Dhanbad, Jharkhand- 826001	15.00010	March 12, 1998	May 31, 2021
7	M/s Macquarie Finance (India) Private Limited	92, Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra East, Mumbai- 400051	N-13.01976	July 12, 2010	May 31, 2021

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.